

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.128

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Sections 230-232 of the
Companies Act

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on ..01/11/2022

Coram:

Dr.Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh , Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate
For the Respondent : Mr. B. Rama Ambedkar, Assistant Director, on behalf of
Regional Director, NWR.

ORDER

At the request of Ld. Counsel for the applicant, the matter stands adjourned.

List the matter on 21.12.2022

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)